

Declaration of Assets and Liabilities

23

Year 2022-23

श्री राजीव रंजन-1
पति/पत्नी

I, **Shashi Bhushan Kumar**, son of **Shri Raj Kishore Sah**, aged 31 years, belonging to **Bihar Legislative Assembly Secretariat Administrative Cadre** service presently working as **Section Officer, Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

2066
16/2/23

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)
(i)	Cash	Rs. 40,000/-	Rs. 45,000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 1,30,000/-	Rs. 3,05,843/-
(iii)	Bonds, Debentures and Shares in companies	Rs. 4,05,843/-	Rs. 50,000/-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-
(v)	Motor Vehicles (details of make, etc.)	Royal Enfield Meteor Stellar Black Current Value- Rs. 2,10,000/-	-
(vi)	Jewellery (give details of weight and value)	40gms gold, 150gms silver	160gms gold, 200gms silver -
(vii)	Other assets, such as values of claims / interests	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Shashi Bhushan K.

16/2/23

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 th Feb. 2021.
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and	-	-

[Signature]

	helicopters)		
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CDEPK5409E	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YY)

Class/Group :- (A/B/C)

Cader :-

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: SHASHI BHUSHAN KUMAR

Designation: SECTION OFFICER

Department: Bihar Vidahn Sabha Secretariat

Shashi Bhushan Kumar
14/02/23

Place: Patna
Date: 14/02/2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.